

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2021
IA(IBC)(DIS.)/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	SUBHAM GOODWILL PRIVATE LIMITED VS MONET VYAPAAR PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For the Liquidator
Mr. Sudipta Ghosh, liquidator] Liq-in-person

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(IBC)(DIS.)/19(KB)2024:**
 - a. Heard, **Reserved for orders.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**